

system or any other system in which we study matters in depth and help and influence the government. This is the time when we can think of bringing in certain useful reforms to make our parliamentary system more relevant and more effective and properly functional.

Therefore, I would plead with you. Don't look at it only from a biased angle. Don't look at this emergency as if it is an onslaught on democracy. Nobody wants to have any onslaught or any erosion of parliamentary democracy in this country. This was a measure which was required to be taken to stop the erosion. Therefore, if you co-operate and if we all introspect and work together, I am sure we will have a healthy democracy and that too, a healthy parliamentary democracy.

8.02 hrs.

ARREST OF MEMBER

MR. CHAIRMAN. I have to inform the House that the speaker has received the following communication dated the 20th July, 1975, from the Sub-Inspector, Madhya Pradesh Police, District Panna:—

“As per District Magistrate, Panna (Madhya Pradesh) order No 1/CST 653/75, dated 18th July, 1975 Shri Narendra Singh, Member of Parliament, arrested under MISA on 20th July, 1975.”

Now the House stands adjourned till 11 a.m. tomorrow.

18.03 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, July 22, 1975/Asadha 31, 1897 (Saka).
